

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
AT JAMMU**

NOTICE

Take notice that due to declaration of Holiday on 28.01.2025 (Tuesday) in the High Court of Jammu & Kashmir and Ladakh on account of Shab-i-Mehraj, cases listed before the Single Bench of Hon'ble Mr. Justice Wasim Sadiq Nargal (Vacation Judge) on 28.01.2025 (Tuesday) shall now be taken up for hearing by His Lordship on 29.01.2025 (Wednesday).

Dated this the 26th day of January, 2025.

**Sd/-
Registrar Judicial**

Copy to :

All concerned.